Training Centres for family Welfare Workers.

(iii) Provision of accommodation for Family Planning CHnics in rural areas should be met from the grant allotted for the building of Primary Health Centres.

(iv) The Board did not consider necessary to allow vasectomy operations at the Family Planning Training and Research Centre, Bombay and to give financial assistance in the shape of honoraria to private medical practitioners who perform sterilization operations.

The Board recommended thai sterilization operations should b^ voluntary with the consent of both husband and wife, depending on the merits of each case and be performed by trained Surgeons in Hospitals and Institutions where such racilities exist and not in Family Planning Clinics

REQUEST TROM BoMbAY FOR FIXATION OF MINIMUM PRICES FOR COARSE GRAINS

◆18. SHRI DEOKINANDAN NARAYAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Government of Bombay have requested the Government of India to fix the minimum prijes of coarse grains, such as *jovoar* and *bajra*, as their rates are going down in the market; and

(b) if so, what decision has been taken by Government in the matter?

THE MINISTER or FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). The Brmbay Government suggested on 15th February that the question of fixing a minimum price for *jovmr* should be considered but soon after the prices started rising and it was not, considered necessary to notify a minimum pries.

.RURAL INDUSTRIAL ESTATES

*19. SHRI M. P. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

(a) the location of the Rural Industrial Estates for Community Development Blocks in each St;ite; and

(b) the number of such Estates which are proposed to be opened during the year 1958-59?

THE MINISTER 01 COMMUNITY DEVELOPMENT (Sim; S. K. DEY>: (a) A Statement containing the requisite information is 'aid on the Table of the House.

(b) No further programme has yet been sanctioned.

STATEMENT

Statewise location oj ;:he Rural Industrial Estates in Community Development Blocks sanctioned during 1957-58.

	State	Location
1.	Andhra Pradesh	Nandyal
2.	Assam .	Dckiajuii
2. 3. 4.	Bihar .	Biharsharilf
4	Bombay .	(j) Amravati
	Bonnowy	(u) Karad.
5.	Jammu and	
	Kashmir .	Anantnag Shangas
		Block
6.	Madhya Pradesh	Sohawal
7.	Madras	Marthandam
8.	Orissa	Kendrapara Block
6. 7. 8. 9.	Punjab	Sonepat
10.	Mysore	Ramanagram Block
11.	Rajasthan	Makhupura (Pisan-
		gan).
12.	Kerala	Kuthanad Block
13.	Uttar Pradesh .	(0 Varanassi
		(»'») Luni
14.	West Bengal	Burdwan Block
15.	"Delhi	Shamspur Alipur
		Block
16.	Himachal Pra-	Solan (Kunihar
	desh	Block)
17.	Manipur .	Not yet selected
18.	Tripura .	Arundhutinagat

In addition to the above, 9 Industrial Estates for the following Pilot Projects (Cottage and Small Sco!^ "ndustries) have been sanctioned.

	State	Location
1.	Andhra Pradesh	Samalkot
2.	Bombay .	Kolhapur
3.	Madras	Erode
4.	West Bengal	Baruipur
5.	Kerala .	Trivandrum
6.	Madhya Pradesh	Bhopal
7.	Uttar Pradesh .	Deoband
8.	Punjab	(*) Malerkotla
	5	(H) Batala